

ITEM NO.33  
(PART HEARD)

COURT NO.8

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 456/2022

DR. JAYA THAKUR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

W.P.(C) No. 1271/2021 (PIL-W)  
(FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 150650/2021)

W.P.(C) No. 274/2022 (PIL-W)

W.P.(C) No. 786/2022 (PIL-W)  
(FOR ADMISSION)

MA 1756/2022 in W.P.(C) No. 1374/2020 (PIL-W)  
(FOR ADMISSION and IA No.139138/2022-MODIFICATION  
IA No. 139138/2022 - MODIFICATION)

W.P.(C) No. 1274/2021 (PIL-W)  
(IA No. 109697/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 151371/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 151370/2021 - GRANT OF INTERIM RELIEF  
IA No. 109693/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1272/2021 (PIL-W)  
(FOR EX-PARTE AD-INTERIM RELIEF ON IA 150684/2021  
IA No. 150684/2021 - EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 1307/2021 (PIL-W)  
(FOR STAY APPLICATION ON IA 156180/2021  
IA No. 156180/2021 - STAY APPLICATION)

W.P.(C) No. 1330/2021 (PIL-W)  
(FOR GRANT OF INTERIM RELIEF ON IA 158811/2021  
IA No. 158811/2021 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 14/2022 (PIL-W)  
(FOR GRANT OF INTERIM RELIEF ON IA 2957/2022  
IA No. 2957/2022 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 1106/2022 (PIL-W)

Date : 08-05-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANJAY KAROL

Mr. K.V. Viswanathan, Sr. Adv. (Amicus Curiae)  
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Counsel for parties

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For Pet. in  
WP.1274/21

Mr. Gopal Sankarnarayanan, Sr. Adv.  
Mr. Shrutanjaya Bhardwaj, Adv.  
Ms. Tanya Srivastava, Adv.  
Ms. Nupur Kumar, AOR

For Pet. in  
WP.1272/21 & 14/22

Dr. Abishek Manu Singhvi, Sr. Adv.  
Mr. Muhammad Ali Khan, Adv.  
Mr. Omar Hoda, Adv.  
Mr. Abishek Jebaraj, AOR  
Ms. Eesha Bakshi, Adv.  
Ms. Aashima Chauhan, Adv.  
Mr. Uday Bhatia, Adv.  
Ms. A. Reyna Shruti, Adv.

In WP.1271/2021

Petitioner-in-person

For Pet. in  
WP.456 & 1106/22

Mr. Shashank Ratnoo, Adv.  
Mr. Varun Thakur, Adv.  
Mr. Brajesh Pandey, Adv.  
Mr. Varinder Kumar Sharma, AOR

For Pet.

in WP.274/22 Mr. Randhir Kumar Ojha, AOR

for Applicant(s) Mr. Prashant Bhushan, AOR  
in MA.1756/22 Mr. Pranav Sachdeva, Adv.

For Pet. Mr. J S Sinha, Adv.  
in WP.1330/21 Mr. Vikas Malhotra, Adv.  
Mr. Braj Kishore Mishra, AOR  
Mr. Abhishek Yadav, Adv.

For Pet. in Mr. Aakarsh Kamra, AOR  
WP.1307/21

For CVC Ms. Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. Heard learned counsel for the parties at length.
2. Hearing concluded.
3. Judgment reserved.
4. Written submission, if any, be filed by 19.05.2023.

(NARENDRA PRASAD)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
COURT MASTER (NSH)